

CP NO.56/ALD/2020, CA NO.103/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : AMIT KHANDELWAL & ANR. V/s JAI GURU RICE & SOYA INDUSTRIES PVT. LTD & ORS.

SECTION : 241/244 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

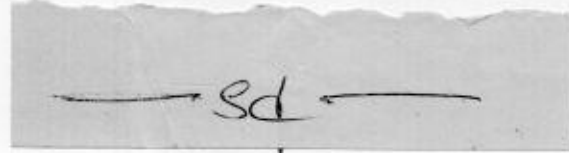
COUNSEL FOR PETITIONER : SH. AMIT GUPTA ALONG WITH MS. MONICA NANDA, PCS

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The matter was taken up today through Video Conferencing.

None present online.

Accordingly, put up in the week commencing 5th March, 2021 before the Regular Court/ through Video Conferencing.



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Dated : 23.12.2020

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*